

Commodities	Mar-20	Apr-20	May-20	Jun-20	Jul-20	Aug-20
Tur/Arhar Dal	87.24	94.53	94.73	92.96	93.14	93.03
Urad Dal	97.49	104.03	104.40	101.76	100.15	98.71
Moong Dal	98.56	108.61	111.01	108.94	106.92	103.52
Masoor Dal	67.22	72.96	76.23	76.61	76.70	77.35
Groundnut Oil (Packed)	137.8	143.80	146.56	147.96	149.25	149.23
Mustard Oil (Packed)	117	117.95	118.25	119.94	122.09	124.48
Vanaspati (Packed)	88.12	89.93	90.48	90.96	90.84	91.38
Soya Oil (Packed)	98.06	101.07	101.38	101.04	101.78	102.20
Sunflower Oil (Packed)	106.1	109.60	110.87	111.61	112.86	113.15
Palm Oil (Packed)	87.21	89.26	88.27	88.49	89.53	91.13
Potato	23.06	26.43	25.82	27.16	30.59	33.25
Onion	31.2	28.02	21.66	20.62	21.53	22.63
Tomato	21.25	22.37	19.46	24.46	48.18	45.77
Sugar	39.05	40.09	39.85	39.72	40.20	40.21
Gur	45.62	47.07	47.93	47.86	48.36	49.24
Milk (₹/Ltr.)	45.58	46.27	46.72	46.88	47.11	47.00
Tea Loose	217.2	218.82	217.93	219.59	220.88	223.98
Salt Pack (Iodised)	15.88	16.14	16.09	16.33	16.37	16.30

**Allocation and distribution of foodgrains and gram under Atmanirbhar
Bharat package**

733. SHRI BINOY VISWAM: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the total allocation of foodgrains and gram under the Atmanirbhar Bharat package;

(b) the quantity of foodgrains and gram allocated to each State and the quantity of foodgrains and gram lifted by them;

(c) the total distribution of foodgrains and gram to migrant workers in each State under the package; and

(d) whether the Ministry has calculated the total number of actual beneficiaries of this package, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO): (a) to (c) A total of approx. 8 LMT foodgrains (Rice and Wheat) were allocated to States/UTs. Also, Under ANB whole Chana was provided @ 1kg. per household per month for two months *i.e.* May-June, 2020, free of cost to migrant labourers who were not covered under NFSA, 2013 or were without ration card in the States/UTs in which they were stranded. Such beneficiaries were estimated as 10% of total beneficiaries under NFSA. Under the ANB, against adjusted total allocation of 27,001.19 MT whole Chana for two months (May-June, 2020), 16,600.81 MT has been distributed by States/UTs to the stranded migrant workers. The details of State-wise allocation, lifting and distribution of foodgrains and chana whole under the package, are given in the Statement-I and Statement-II respectively (*See* below).

(d) For foodgrains, all States/UTs had reported an estimated number of about 2.8 crore migrants/stranded migrants, against which about 2.67 crore, who don't have NFSA/State ration cards had benefited from the distribution of free-of-cost foodgrains. Distribution of whole Chana under ANB has benefitted about 1.66 crore households of migrant labourers.

Statement-I

State-wise allocation, lifting and distribution of foodgrains under Atmanirbhar Bharat Package

Sl. No.	State/UT	Total Allocation (In MTs)	Total lifted (In MTs)	Total Distributed (In MTs) (Provisional)
1	2	3	4	5
1.	Andaman and Nicobar Islands	61	61	58
2.	Andhra Pradesh	26823	26823	7
3.	Arunachal Pradesh	821	819	583

1	2	3	4	5
4.	Assam	25153	21276	15,712
5.	Bihar	86450	86450	86,450
6.	Chandigarh	275	275	90
7.	Chhattisgarh	20077	944	1,258
8.	Daman and Diu	285	285	164
9.	Delhi	7273	7273	4,544
10.	Goa	532	532	17
11.	Gujarat	38254	33581	266
12.	Haryana	12649	8337	7,888
13.	Himachal Pradesh	2864	2864	1,705
14.	Jammu and Kashmir	7241	3035	1,900
15.	Jharkhand	26370	26370	717.2
16.	Karnataka	40193	40193	11,613
17.	Kerala	15480	15480	2,142
18.	Ladakh	144	34	33
19.	Lakshadweep	22	22	15
20.	Madhya Pradesh	54642	1963	1,774
21.	Maharashtra	70017	34193	17,294
22.	Manipur	2457	2457	676
23.	Meghalaya	2146	2145	2,099
24.	Mizoram	668	668	236
25.	Nagaland	1405	1405	1,405
26.	Odisha	32360	388	390
27.	Puducherry	628	628	73
28.	Punjab	14145	14145	7,193

1	2	3	4	5
29.	Rajasthan	44662	44600	42,478
30.	Sikkim	379	378	315
31.	Tamil Nadu	35734	35734	2,480
32.	Telangana	19162	19162	180
33.	Tripura	2483	2483	22
34.	Uttar Pradesh	142033	140637	11,809
35.	Uttarakhand	6196	2905	156
36.	West Bengal	60184	60184	43,354
TOTAL		800268	638729	267096.2

Statement-II

State-wise allocation, lifting and distribution of chana whole under Atmanirbhar Bharat Package ANB status as on 14.09.2020

Sl. No.	State/UT	Total 2 months allocation of chana whole @ 10% NFSA HH (in MT)	Adjusted allocation as per States/UTs request (in MT)	Qty. dispatched to States/UTs (in MT)	Qty. received by States/UTs (in MT)	Qty. distributed by States/UTs (in MT)
1	2	3	4	5	6	7
1.	Andaman and Nicobar Islands	3.27	12.50	12.50	12.50	8.55
2.	Andhra Pradesh	1805.64	0.00	0.00	0.00	0.00
3.	Arunachal Pradesh	35.44	35.44	35.50	35.44	33.73
4.	Assam	1159.12	937.48	937.48	892.52	637.95
5.	Bihar	3377.00	3375.50	3382.44	3378.37	3195.18
6.	Chandigarh	12.73	12.37	13.36	13.00	7.06

1	2	3	4	5	6	7
7.	Chhattisgarh	1029.98	1029.98	1029.98	1029.80	169.57
8.	Dadra and Nagar Haveli, Daman and Diu	13.05	13.05	13.08	13.05	11.98
9.	Delhi	350.76	350.76	352.35	351.10	351.10
10.	Goa	28.50	28.50	28.50	28.50	1.60
11.	Gujarat	1376.00	788.64	788.64	718.00	20.25
12.	Haryana	540.06	540.06	540.42	540.00	465.06
13.	Himachal Pradesh	137.00	136.00	136.00	136.00	111.70
14.	Jammu and Kashmir	329.01	329.01	329.01	329.05	131.08
15.	Jharkhand	1142.32	1142.32	1142.32	1134.53	1059.14
16.	Karnataka	2544.55	2544.55	2546.45	2552.91	2055.38
17.	Kerala	747.63	747.63	748.67	747.63	306.90
18.	Ladakh	5.85	5.85	0.00	0.00	0.00
19.	Lakshadweep	1.04	5.69	5.69	5.68	4.53
20.	Madhya Pradesh	2337.20	219.28	220.00	220.00	159.13
21.	Maharashtra	3340.00	1766.00	1766.00	1756.15	762.17
22.	Manipur	117.50	82.35	82.35	82.35	82.35
23.	Meghalaya	84.30	82.35	82.35	84.30	83.93
24.	Mizoram	31.08	31.08	31.13	31.00	29.75
25.	Nagaland	56.99	56.99	56.99	56.00	56.00
26.	Odisha	1856.93	100.00	100.00	98.94	15.13
27.	Puducherry	35.64	35.64	35.59	35.64	15.00
28.	Punjab	720.00	1015.72	1016.45	1015.72	980.00
29.	Rajasthan	2237.00	2237.00	2237.00	2234.53	2003.00

1	2	3	4	5	6	7
30.	Sikkim	18.78	18.78	18.75	18.75	15.04
31.	Tamil Nadu	2221.58	2224.08	2220.26	2224.08	34.00
32.	Telangana	1065.88	1066.68	1066.00	1066.68	34.46
33.	Tripura	115.77	115.78	116.50	116.19	21.93
34.	Uttar Pradesh	7048.91	2738.34	2738.34	2738.34	1060.50
35.	Uttarakhand	269.20	270.00	270.50	269.27	30.90
36.	West Bengal	2905.80	2905.80	2907.81	2906.00	2646.76
GRAND TOTAL		39101.51	27001.19	27008.41	26872.02	16600.81

Implementation of IM-PDS Scheme

734. SHRI BINOY VISWAM: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the name of the States that are yet to integrate into the Integrated Management of Public Distribution System (IM-PDS) initiative;

(b) whether there has been any objection to this initiative from any State or Union Territory;

(c) the number of beneficiaries who have already availed the scheme till date;

(d) whether the Ministry would be able to achieve the goal of implementing the scheme by March, 2021; and

(e) whether there is any proposal to extend the scheme, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO): (a) to (d) The main objective of the "Integrated Management of Public Distribution System (IM-PDS)" scheme is to introduce nation-wide portability of ration cards under National Food Security Act, 2013 (NFSA) through 'One Nation One Ration Card' plan with an objective to enable migrant beneficiaries to lift their entitled quota of foodgrains from any Fair Price Shop (FPS) of their choice anywhere in the country by using their existing/same